GOVERNMENT OF INDIA MINISTRY OF LAW AND JUSTICE DEPARTMENT OF JUSTICE

LOK SABHA UNSTARRED QUESTION NO-†1065 ANSWERED ON 08.12.2023

LOK ADALAT CAMPS

†1065. SHRI KANAKMAL KATARA:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether Lok Adalat camps are organized regularly in the country;
- (b) if so, the number of such camps organized in Rajasthan during the last three years;
- (c) the total number of complaints received in the said camps; and
- (d) the total number of complaints resolved through the said camps?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LAW AND JUSTICE; MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS; AND MINISTER OF STATE IN THE MINISTRY OF CULTURE (SHRI ARJUN RAM MEGHWAL)

- (a) Every year, National Legal Services Authority (NALSA) issues calendar for organizing National Lok Adalats. During the year 2023, National Lok Adalats were held on 11th February, 13th May, 09thSeptember and is further scheduled to be held on 09th December. State Lok Adalats are organized by State Legal Services Authorities as per local conditions and needs.
- (b) to (d) The details of the case disposed of in Lok Adalats in the State of Rajasthan during the last three years are as under:

(i) National Lok Adalat

	No. of	Pre-litigation Cases		Pending Cases	
Year	Lok Adalats organised	Taken up	Disposal	Taken up	Disposal
2021	3	3,81,450	74,089	7,18,676	2,12,745
2022	4	47,95,295	38,37,691	18,89,956	7,34,624
2023 (upto Sept, 23)	3	1,25,86,577	1,08,19,083	17,00,249	7,94,618

(ii) State Lok Adalat

	No. of	Pre-litigation Cases		Pending Cases	
Year	benches constituted	Taken up	Disposal	Taken up	Disposal
2021-22	786	985	84	16197	761
2022-23	1202	2200	306	33055	1322
2023-24 (upto Sept, 23)	580	921	161	20055	416

(iii) Permanent Lok Adalat (Public Utility Services)

Year	Number of sittings	Cases settled
2021-22	2960	3228
2022-23	4435	5072
2023-24 (upto Sept, 23)	2131	3809